

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

56) CP/2647(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: SYED ADIL UMAIR & ANR

VS

SUPER CHEMIST PVT LTD & ORS

UNDER SECTION 241(1), 244(1), OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
06.01.2023.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/